

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

**3rd, 4th & 5th FLOOR, JAI CENTRE, 34 P.D MELLO ROAD, POONA STREET, MASJHID
BUNDAR(East), MUMBAI-400009
SINGLE MEMBER BENCH MATTERS
CAUSELIST**

Court No. :	Dated :10-06-2024 Day: Monday Time : 10:30 AM
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CORAM:					
Sl	APPEAL No. NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS

REGULAR MATTERS

1	E/87180/2013	HAREN TEXTILES PVT. LTD.	COMMISSIONER OF CENTRAL EXCISE -MUMBAI-V	S.S. Srivastava/DR sqrqnassrivastava@yahoo.com	
2	ST/87605/2019	GHODAWAT EDUSERVE LLP	COMMISSIONER,CENTRAL GOODS AND SERVICE TAX- KOLHAPUR	IP/DR	
3	ST/85255/2020	POWERICA LIMITED	COMMISSIONER OF GST&CENTRAL EXCISE- MUMBAI SOUTH	Sunil Gabhawalla, C.A/DR sunil@sbgco.in	
4	ST/86318/2020	FUTURE GENERALI INDIA LIFE INSURANCE CO LTD	THE DEPUTY COMMISSIONER OF CGST & CENTRAL EXCISE- MUMBAI CENTRAL	Advaita Legal/DR mihirdeshmukh@advaitalegal.com	
5	E/85453/2021	AMINES & PLASTICIZERS LTD	THE COMMISSIONER CGST CENTRAL EXCISE & SERVICE TAX-BELAPUR	Shailesh P. Sheth/DR shailesh.sheth@spslegal.co.in	

Prepared by - LDC
Verified by - CM

**Dy/Asst. Registrar
(Appeal Bench)**